

villages *i.e.* 97.97% of the Census 2001 inhabited revenue villages have been covered with Village Public Telephone (VPTs) with subsidy support from USO Fund. VPTs are being provided in remaining inhabited villages through USOF scheme for VPTs in newly identified uncovered villages as per census 2001.

Food Park Scheme

2858. SHRIMATI VASANTHI STANLEY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the States that are covered under the recently launched Food Park Scheme;
- (b) the funds allocated to each State; and
- (c) whether Government plans to attract investments under this Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT): (a) The Food Parks Scheme has been discontinued by the Government with effect from 01.04.2007. However, during Eleventh Plan, Government had launched Mega Food Parks Scheme under Infrastructure Development for Food Processing Industries. Under the new Scheme, 30 projects have been approved so far. The State-wise list of these projects is given in Statement (*See* below).

(b) The projects are implemented by a Special Purpose Vehicle (SPV) which is a body corporate registered under Indian Companies Act. Subject to fulfilment of the conditions of Scheme Guidelines, the funds are released to the SPVs and not to the respective State Governments. The scheme provides for grant-in-aid @ 50% of the project cost in general area and 75% of the project cost in difficult areas including the North-Eastern States excluding the cost of land subject to a maximum of Rs. 50.00 crore per project. Amount of grant-in-aid approved and amount released to various SPVs for implementation of the projects so far is given in Statement (*See* below).

(c) For attracting investments under this Scheme the Ministry has been organising Investors' Meets/Workshops from time to time. During the current Financial Year, 4 workshops have been organised at Mumbai, Chandigarh, Bengaluru and Kolkata to attract investments in the Mega Food Parks.

Statement

State-wise List of 30 Mega Food Parks Projects

Sl. No.	Name of the Mega Food Park	Name of the State	Date of in-principle approval	Date of Final Approval	Amount of grant approved (Cr.)	Amount of grant released (Cr.)
1	2	3	4	5	6	7
1.	Srini Food Park Pvt. Ltd.,	Andhra Pradesh	16.12.2008	27.03.2009	50.00	45.00
2.	Patanjali Food & Herbal Park Ltd,	Uttarakhand	16.12.2008	27.03.2009	50.00	30.00
3.	North East Mega Food Park Ltd.,	Assam	16.12.2008	27.03.2009	50.00	30.00
4.	Jharkhand Mega Food Park Pvt. Ltd.,	Jharkhand	16.12.2008	27.03.2009	50.00	15.00
5.	Tamil Nadu Mega Food Park Ltd.,	Tamil Nadu	16.12.2008	16.03.2010	50.00	5.00
6.	Jangipur Bengal Mega Food Park Pvt. Ltd.,	West Bengal	16.12.2008	16.03.2010	50.00	30.00
7.	M/s. Integrated Food Park Pvt. Ltd.,	Karnataka	03.08.2010	27.03.2011	50.00	15.00
8.	M/s. International Fresh Farm Products (India) Ltd.	Punjab	03.08.2010	25.05.2011	50.00	30.00
9.	M/s. Keventer Food Park Infra Ltd.	Bihar	29.04.2011	30.11.2011	50.00	5.00

10.	M/s. Sikaria Infra. Projects Pvt. Ltd.	Tripura	29.04.2011	30.11.2011	50.00	15.00
11.	M/s. Anil Mega Food Park Pvt. Ltd.	Gujarat	29.04.2011	13.01.2012	50.00	5.00
12.	M/s. MITS Mega Food Park Ltd.	Odisha	29.04.2011	16.04.2012	50.00	5.00
13.	M/s. Indus Mega Food Park Ltd.	Madhya Pradesh	10.10.2011	27.08.2012	50.00	5.00
14.	M/s. Paithan Mega Food Park Ltd.	Maharashtra	05.04.2011	19.02.2013	50.00	-
15.	M/s. Aditya Birla Nuvo Ltd.	Uttar Pradesh	24.09.2010	'In principle' approval has accorded.		
16.	M/s. Sindhu Farms Mega Food Park Pvt. Ltd.	Chhattisgarh	06.09.2012	"In-principle" approval has been accorded.		
17.	M/s. Goenka Infrastructure Pvt. Ltd.	Puducherry	06.09.2012	"In-principle" approval has been accorded.		
18.	M/s. Chhattisgarh Agro Mega Food Park Ltd.	Chhattisgarh	21.09.2012	"In-principle" approval has been accorded.		
19.	M/s. Greens Food Park India Pvt. Ltd.	Jammu and Kashmir	21.09.2012	"In-principle" approval has been accorded.		
20.	M/s. Soma New Towns (P) Ltd.	Haryana	21.09.2012	"In-principle" approval has been accorded.		
21.	M/s. Green Tech Mega Food Park Pvt. Ltd.,	Rajasthan	21.09.2012	"In-principle" approval has been accorded.		

Written Answers to

[22 March, 2013]

Unstarred Questions

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1	2	3	4	5	6	7
22.	M/s. Godavari Mega Aqua Park Pvt. Ltd.	Andhra Pradesh	21.09.2012	"In-principle" approval has been accorded.		
23.	M/s. Pristine Logistics and Infraprojects Pvt. Ltd.	Bihar	21.09.2012	"In-principle" approval has been accorded.		
24.	M/s. Gujarat Agro Infrastructure Mega Food Park	Gujarat	21.09.2012	"In-principle" approval has been accorded.		
25.	M/s. Poliyan Mega Food Park Pvt. Ltd.	Himachal Pradesh	21.09.2012	"In-principle" approval has been accorded.		
26.	M/s. Satara Mega Food Park Pvt. Ltd.,	Maharashtra	21.09.2012	"In-principle" approval has been accorded.		
27.	M/s. Huma Coastal Mega Food Park Pvt. Ltd.	Odisha	21.09.2012	"In-principle" approval has been accorded.		
28.	M/s. Himalayan Organic Mega food Park Ltd.	Sikkim	21.09.2012	"In-principle" approval has been accorded.		
29.	M/s. Himalayan Food Park Pvt. Ltd.	Uttarakhand	21.09.2012	"In-principle" approval has been accorded.		
30.	M/s. Bengal Mega Food Park Pvt. Ltd.	West Bengal	21.09.2012	"In-principle" approval has been accorded.		